

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/433/2023 in Company Petition IB/10/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Feno Plast Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>The Canara Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Feno Plast Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA(IBC)/433/2023**

This is an application filed by the RP, seeking to take the list of creditors on record. The said list is taken on record and the application is accordingly disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**